

28

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala**,
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.69/BB/2018	For hearing (Chief Manager of SBI to be present before Bench)	Sec 10 of I&B code	M/s Shantha Projects Limited	S Peer Mohd Advocate	State bank of India	Shri Deepak

SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM

PETITIONER/s: S. PEER MOHAMED
9350970806

PETITIONER



B. R. GURURAJ 8310738429
DIRECTOR.

RESPONDENT/s:

1) B. Narasimhan
AGM SBI

SBI



2) **RAJESH S.**
ADVOCATE

Advocate for
Financial Creditor



ORDER

Heard Shri S Peer Mohamed, Learned Counsel for Petitioner, Shri Rajesh S, Learned Counsel for Respondent. Shri B Narasimhan, AGM-SBI was also present.

The Learned Counsel for Petitioner is directed to mention the section under which the present application is filed.

Post the case on 19.09.2018.


Member (T)


Member (J)